

**LIST OF Operational Creditors (Govt.) whose claims were received pursuant to Regulation 17 of Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016**

<b>S.L NO</b>	<b>Name of Opretional Creditor (Government)</b>	<b>Email ID</b>	<b>Address</b>	<b>Amount Claimed (Rs.)</b>	<b>Interest Claimed</b>	<b>Amount Admitted (Rs.)</b>	<b>Interest Admitted</b>	<b>Remarks</b>
1	Department of Trade & Taxes/ Delhi VAT	<a href="mailto:ward.91tradetax@gmail.com">ward.91tradetax@gmail.com</a>	Vyapar Bhawan, ITO, IP Estate, New Delhi-02	₹ 1,05,04,991	₹ 58,34,349	1,05,04,991	58,34,349	Admitted on the basis of the Order of recovery
<b>Total</b>				<b>₹ 1,63,39,340</b>		<b>1,63,39,340</b>		